F. No. 13 (29) 2019/Milk/RCD/FSSAI
Food Safety and Standards Authority of India

(A Statutory body under Ministry of Health & Family Welfare, Government of India)

(Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi-110002

Dated the, 25th September, 2020

To,

The Commissioner of Food Safety of All States/UTs

Subject:- Placing of Food Safety on Wheels (FSW) at Khoya Mandi for testing of adulteration in Khoya -Reg.

Sir,

This is with reference to the representations received from various sweets manufacturers requesting to check adulteration of Khoya and only adulteration free khoya and other similar loose product like paneer, milk chap etc. shall be allowed to sale.

In this regard, on a pilot basis, the issue was taken up with the CoFS, Delhi and it was decided to place the **Food Safety on Wheels (FSW)** in the prominent Khoya Mandis of Delhi.

A very positive feedback of the above exercise has been received and accordingly it has been decided to replicate the said exercise across the country to boost consumer confidence.

It is therefore, advised to carry out the similar exercise of positioning **Food Safety on Wheels (FSW)** where available, on fortnightly or monthly basis in a random manner in all the prominent Khoya Mandis in your State/UT or on the basis of specific intelligence input, especially in view of the ensuing festive season.

The action taken report on the same may please be shared with the undersigned from time to time, preferably by the end of every month.

Issued with the approval of the Competent Authority.

Yours sincerely,

(Shobhit Jain)

Executive Director (Compliance Strategy)

Copy to:-

- Advisor (QA), FSSAI-For information.
- 2. CITO, FSSAI-for uploading this direction on FSSAI website.